Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the total amount received by the Union Government in form of Central excise duty on petroleum products during the last five years and the current year, State and year-wise;

(b) whether the Government has used the amount received from excise duty on petroleum products to fund free vaccination programme against Covid-19; and

(c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a): The details of the amount collected by the Union Government by levying excise duty (including cesses) on petroleum products during the last five years and current year are given as under:

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<tbody>
<tr>
<td>Excise Duty</td>
<td>2,42,691</td>
<td>2,29,716</td>
<td>2,14,369</td>
<td>2,23,057</td>
<td>3,72,970</td>
<td>1,70,894</td>
</tr>
</tbody>
</table>

Based on data from 16 major oil & gas companies (Source: PPAC)

(b) & (c): The excise duty rates on petrol and diesel have been calibrated to generate resources for infrastructure and other developmental items of expenditure keeping in view the present fiscal position.